

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 84(ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.10.2017

NAME OF THE COMPANY: Rakesh Gupta Vs. M/s. Global Glass Tech.
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	None		
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	For the Respondent (s):	Mr. R. S. Bhatia, PCS for R-2 & 3		
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ORDER

This case has been transferred from the Hon'ble Principal Bench. Re-notify this case for final arguments on 13th December, 2017.

—Sd—
(S. K. Mohapatra)
Member (T)

—Sd—
(Ina Malhotra)
Member (J)

(Sapna Bhatia)